

ITEM NO.11

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 34482/2019

VIJAY BAHADUR @ PAHADI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.157351/2019-EXEMPTION FROM FILING
O.T. and IA No.157350/2019-EXEMPTION FROM SURRENDERING WITHIN
TIME)

Date : 25-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBER]

For Petitioner(s)

Mr.Gaurav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The application for exemption from surrendering is rejected.
Four weeks' time is granted to surrender and produce proof.

(MANASWINI DEVI SHARMA)
SENIOR PERSONAL ASSISTANT

(DEEPAK SHARMA)
BRANCH OFFICER